

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 1,52,678 from 12-3-56 to 20-4-56.

(b) Yes.

(c)	Inward	Outward
	2 on 9-4-56	15 on 13-4-56
	5 on 10-4-56	9 on 14-4-56
	6 on 11-4-56	4 on 15-4-56
	9 on 12-4-56	4 on 16-4-56
	12 on 13-4-56	
Total	34*	32*

JAGADHRI-LUDHIANA RAILWAY LINE

1944. Shri Ram Krishan: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Government of the Punjab had recommended the construction of Jagadhri-Ludhiana Railway line *via* Chandigarh; and

(b) if so, the action taken thereon?

(In terms of Broad Gauge wagons)

	1952	1953	1954	1955	1956 (upto 31 March)
(a) Bara Jamda/Noamundi area	20325	25237	17851	13419	782
(b) Badampahar/Kuldiha area	4155	5297	2145	2361	287
(c) Keonjhar/Jajpur Road area	—	1540	436	1184	1305

DENTAL COUNCIL OF INDIA

1946. Shri Krishnacharya Joshi: Will the Minister of Health be pleased to state:

(a) the main functions of the Dental Council; and

(b) the total amount spent on the activities of the Council during 1955?

The Minister of Health (Rajkumari Amrit Kaur): (a) The main functions of the Dental Council of India are:—

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) A Traffic Survey for a B.G. line has been approved and included in the 1956-57 Survey Programme.

MOVEMENT OF IRON ORE

1945. Shri Deogam: Will the Minister of Railways be pleased to state the quantity of iron ore moved for export from the following areas of the South Eastern Railway to Calcutta (K. P. Docks) during the calendar years 1952, 1953, 1954, 1955 and from January, 1956 to March, 1956:—

(a) Brajamda/Noamundi area;

(b) Badampahar, Kuldiha area; and

(c) Keonjhar Jajpur Road area?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

(1) to recognise dental qualifications which are not included in the Schedule to the Act.

(2) to approve foreign qualifications,

(3) to enter into negotiations with any authority in any foreign country entrusted with the maintenance of a register of dentists, for the settling of a scheme of reciprocity for the mutual recognition of dental qualifications.

*These were exclusive of 52 specials run between Hardwar and Rekhikesh

- (4) to recognise qualifications of dental hygienists and prescribe period of training and nature of an apprenticeship or training for dental mechanics,
- (5) to arrange for the inspection of existing dental institutions with a view to ascertain the adequacy of courses of study as well as the standards of teaching and examination for the Bachelor of Dental Surgery degree and other qualifications for dental hygienists and dental mechanics, and
- (6) to maintain a register of dentists to be known as the Indian Dentists Register.
- (b) Rs. 45,000/-/-.

FIRST FIVE YEAR PLAN

1947. Shri D. C. Sharma: Will the Minister of **Communications** be pleased to state the amount spent so far under the First Five Year Plan on the construction of new buildings for post offices and telephone exchanges?

The Minister in the Ministry of Communications (Shri Raj Bahadur): The information is being collected and will be laid on the Table of the Lok Sabha.

SUB-POST OFFICE AT JHUJA KALAN

1948. Shri Ram Krishan: Will the Minister of **Communications** be pleased to state:

- (a) whether any sub-post office has been sanctioned for the village of Jhuja Kalan in the District of Mohindergarh in the Pepsu State;
- (b) if so, when; and
- (c) whether any staff has also been sanctioned for that post office?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Yes.

(b) Jhuja Kalan Extra Departmental Branch Office has been converted into a sub-post office with effect from 18-4-56.

(c) Yes.

TRAIN SERVICE

1949. Shri Ram Krishan: Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that the present two passenger trains between Jind and Panipat on Northern Railway are not sufficient to cope with the passenger traffic on this line; and

(b) if so, what action Government propose to take in this direction?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

(b) Does not arise.

COURT CASES

1950. Chaudhuri Muhammed Shaf-fee: Will the Minister of **Railways** be pleased to state:

(a) the number of the court Cases registered against the Railways in 1956 so far;

(b) the number of Cases in which decision has been given against Railways; and

(c) the number of Cases still pending decision?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 4,819 (up to 31-3-56); *(b) 1,609 (up to 31-3-56); *(c) 18,316 (as on 1-4-56).

VICTORIA MEMORIAL HOSPITAL, TRIPURA

1951. Shri Biren Dut: Will the Minister of **Health** be pleased to state:

(a) the amount of land acquired for extension of Victoria Memorial Hospital in Tripura;

(b) the amount of compensation paid for it; and

(c) for what specific purposes, this plot has been acquired?

*These include cases registered prior to 1-1-56